

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/126/(IB)/2017
NAME OF THE PETITIONER(S) : DELTA CORPORATE SERVICE PVT LTD
NAME OF THE RESPONDENT(S) : BOSS PROFILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	SHAIKH AKHTAR ALI	Respondent	
2	T. SUNDARAMATHAN Advocate	Petitioner	

ORDER

Counsel for petitioner present and made his submissions. Respondent in person present. Order is reserved.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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